

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1803**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

DEATH DUE TO ATTACK

1803. SHRI JITENDRA CHAUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people belonging to Communist Party dying due to attack from people belonging to some other political parties in the country during the last two years, State-wise; and

(b) the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): National Crime Records Bureau has reported that no such data is maintained by them.

(b): “Public Order” and “Police” are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law and order, including investigation, registration/prosecution of crimes, conviction of accused, protection of life and property etc. rest primarily with the respective State Government. The Central Government keeps a constant watch on the internal security scenario of the country through its security agencies. Alerts and advisories are issued to the law enforcement agencies whenever any threat to internal security is perceived including providing Central Armed Police Forces (CAPFs) to the State Governments.